

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 18871/2019

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

BASANTU ALIAS BAKHEDU

Respondent(s)

(FOR ADMISSION and I.R. and IA No.110919/2019-CONDONATION OF DELAY
IN FILING and IA No.110921/2019-EXEMPTION FROM FILING O.T.

ORIGINAL RECORD WILL BE REQUIRED.

IA No. 110919/2019 - CONDONATION OF DELAY IN FILING

IA No. 110921/2019 - EXEMPTION FROM FILING O.T.)

Date : 18-12-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ashiwan Mishra, Adv.

Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps for
effecting service on the sole respondent within two weeks.

Await original record from the High Court. D.O. letter be
issued. Registry to inform telephonically as well.

List again on 25.3.2020.

ANIL LAXMAN PANSARE
Registrar